

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32
MA 2096/2019
In
CP 3922/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: SOWIL LTD V/s MINISTRY OF
CORPORATE AFFAIRS & ORS

Section 131(1) of the Companies Act, 2013

ORDER

1. Mr. Shivraj A. Ranjeri, Assistant Registrar, Registrar of Companies, Mumbai present. Adv Prachi Wazalwar a/w Adv Sheba Abraham for the Income Tax Department.
2. Ld. Authorized Representative for the ROC submits that the ministry approval is still pending in this case, accordingly seeks time. Time granted.
3. List this matter for further consideration on **06.09.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)